GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2486

TO BE ANSWERED ON THE 09TH MARCH, 2021/ PHALGUNA 18, 1942 (SAKA)
PERSONS ARRESTED UNDER UAPA

2486. SHRI ANTO ANTONY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any statistics regarding the number of cases registered and number of persons arrested under Unlawful Activities Prevention Act (UAPA) in the county;
- (b) if so, the details of such cases reported in the country during the last five years, year-wise and State-wise;
- (c) whether the Government has any plan to set up fast track courts to handle cases registered under UAPA in each State and Union Territory; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) & (b): The National Crime Records Bureau (NCRB) compiles the data on crime as reported to it by States and Union Territories and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2019. As per published report of the year 2019, the State-wise number of cases registered and persons arrested under the

Unlawful Activities Prevention Act (UAPA) during 2015-2019 is at Annexure.

(c) & (d): Cases under UAPA are investigated by state police and the National Investigation Agency (NIA). As far as NIA is concerned, so far 48 special courts have been constituted across the country for the speedy trial of terror related cases.

Annexure referred to in part (a) & (b) of Lok Sabha Unstarred Question No. 2486 for 09.03.2021

State-wise list of number of cases registered and persons arrested under UAPA

		2015		2016		2017		2018		2019	
SL	State/UT	CR	PAR	CR	PAR	CR	PAR	CR	PAR	CR	PAR
1	Andhra Pradesh	0	0	0	0	22	0	1	8	4	5
	Arunachal										
2	Pradesh	0	0	0	0	2	2	6	10	25	40
3	Assam	103	128	216	219	133	374	308	170	87	112
4	Bihar	57	165	48	80	52	228	34	59	12	35
5	Chhattisgarh	2	3	3	5	1	3	10	4	2	32
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	1	1
8	Haryana	1	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	1	1	0	0	0	0	0	0
10	Jammu & Kashmir	59	10	161	56	156	35	245	177	255	227
11	Jharkhand	44	44	77	116	52	57	137	97	105	202
12	Karnataka	7	8	6	0	1	0	1	0	7	6
13	Kerala	35	14	36	20	4	20	17	6	53	25
14	Madhya Pradesh	1	1	0	0	0	0	6	13	2	4
15	Maharashtra	1	0	1	2	1	0	1	0	0	0
16	Manipur	544	692	327	396	330	352	289	332	306	386
17	Meghalaya	10	7	5	8	0	0	2	6	0	0
18	Mizoram	0	0	0	0	1	7	0	0	0	0
19	Nagaland	4	0	10	12	7	14	8	10	9	18
20	Odisha	4	1	5	0	0	0	0	0	1	5
21	Punjab	2	2	2	5	7	44	6	27	3	30
22	Rajasthan	0	0	1	1	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	1	2	0	0	5	3	2	15	270	308
25	Telangana	0	0	0	0	0	0	0	0	1	5
26	Tripura	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	6	23	10	15	109	382	107	479	81	498
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0
29	West Bengal	13	25	9	51	12	24	0	0	0	0
	TOTAL STATE(S)	894	1125	918	987	895	1545	1180	1413	1224	1939
30	A&N Islands	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0
34	Delhi	3	3	4	12	6	9	2	8	2	9
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	3	3	4	12	6	9	2	8	2	9
	TOTAL (ALL										
	INDIA)	897	1128	922	999	901	1554	1182	1421	1226	1948

CR- Cases Registered, PAR- Persons Arrested